20 (1240) (20)

Declaration of Assets and Liabilities

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	44,410	86,860	20,180		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	903,758	7,54,540	MIL		
(111)	Bonds, Debentures and Shares in companies	20,554	1,46,238	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	231,273	98,524	NIL		
(v)	Motor Vehicles (details of make, etc.)	NEL	PULSAR BIKE ACTIVA SCOOTY	NIL	The second	4.
(vi)	Jewellery (give details of weight and value)	Gold (2609m) SILVER (5809m	Gold (80gm)	Gold (25gm) Silver (90gm)		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total ; measurement) -Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			111.1 111	MIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	/		A		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		/
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	All	Part Part William
	(c) dues to departments dealing with supply of electricity		

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(d) dues to departments dealing with telephones (e) dues to departments dealing with government MIL transport (including aircraft and helicopters) (f) Other dues, if any (i) Income Tax including (b) Return Filed Wato surcharge [Also indicate NIL the assessment year upto A.y. 2023-24 which Income Tax Return PAN-DMFPK0772R filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment NIL year upto which Wealth NIL Tax return filed.] (III) Sales Tax [Only in NIL NIL case of proprietary business1 NIL NIL (iv) Property Tax

GPF/CPF/PRAN No.	:-	110195365643
Gender	:-:	F (M/F)
Date of Birth	:	07101992 (DD/MM/YYY)
Class/Group	:-	(A/B/C)
Cadre	14	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	i•	PATNA

Signature Kupam Kumasi Name of Employee: RUPMAM KUMARI

Designation: LIBRARY ATTENDANT

Department: LIBRARY

Note:

Place: PATNA

Date: 04/02/24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.